IN THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

WRIT PETITION (SR) NO.45104 of 2026.

The court made the following order:

Today, the instant *lis* is listed before this Court by way of House Motion.

2. Learned counsel for the petitioners sought permission of this Court to withdraw the present Writ Petition.

3. Permission is accorded.

4. Accordingly, the Writ Petition is dismissed as withdrawn. There shall be no order as to costs.

As a sequel, miscellaneous petitions, if any, pending shall stand closed.

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JUSTICE KIRANMAYEE MANDAVA

Date:18.10.2026
Bak.